

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

MA No.592/2018 in O.A.No.310/00248/2018

Dated Monday, the 29th day of October, Two Thousand Eighteen

PRESENT

**HON'BLE MRS.JASMINE AHMED, MEMBER(J)
&
HON'BLE SHRI T.JACOB, MEMBER(A)**

- 1.Union of India rep by,
The Secretary,
Ministry of Defence,
101-A,South Block,
New Delhi.
 - 2.The Secretary,
Dept of Defence Production,
Ministry of Defence,
Room No. 33g, Sena Bhavan,
New Delhi.
 - 3.The Secretary (OFB),
Ordnance Factories Board,
Ayudh Bhawan,
10A, S.K.Bose Road,
Calcutta 700001.
 - 4.The Chairman,
Ordnance Factories Board,
10A, Auckland Road,
Calcutta.
 - 5.The General Manager,
Heavy Vehicles Factory,
Avadi, Chennai.
 - 6.The General Manager,
Ordnance Factory Trichy (OFT),
Trichy 620016.
 - 7.The General Manager,
Heavy Alloy Penetrator Project(HAPP),
HAPP Township Trichy,
Trichy 620025.
- ... Applicant

By Advocate Mr. M. Kishore Kumar

Vs.

- 1.G.Ramakrishnan,
- 2.S.Subramanian,
- 3.S.Varatharaj,
- 4.P.Alaguvel,
- 5.R.Marimuthu,
- 6.A.Paramasivam,
- 7.P.Radhakrishnan,
- 8.S.Venkatesan,
- 9.K.Manokaran,
- 10.K.Rajeevan,

11.E.G.Soman,
12.A.Aravindakshan Nair,
13.G.Jayakumar,
14.V.Ravichandran,
15.Y.Arokianathan,
16.M.Govindan,
17.C.Ramesh,
18.K.Ramesh.

... Respondents

By Advocate M/s. K.M.Boopathy

ORDER

(Pronounced by Hon'ble Mrs.JASMINE AHMED, Judicial Member)

MA 592/2018 has been filed by the respondents in OA 248/2018 seeking extension of time for a period of twelve weeks for compliance of the orders of this Tribunal dated 08.06.2018 in the said OA.

2. None present for the respondents in the MA.
3. Mr.M.Kishore Kumar, learned counsel for the applicants in the MA is present and states that as per the order of this Tribunal dated 08.06.2018, the respondents have passed the speaking order dated 11.10.2018. He also produced a copy of the speaking order dated 11.10.2018 which is taken on record.
4. In view of the above, MA 592/2018 is closed.

(T.JACOB)
MEMBER (A)

(JASMINE AHMED)
MEMBER (J)

29.10 .2018

M.T.